

[Shri Subodh Hansda]

- (2) A statement showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-5404/73].

EMPLOYEES' FAMILY PENSION (SECOND AMENDMENT) SCHEME, COAL MINES FAMILY PENSION (AMENDMENT) SCHEME AND TWO STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): I beg to lay on the Table—

- (1) (i) A copy of the Employees' Family Pension (Second Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 186 (E) in Gazette of India dated the 31st March, 1973, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952.

- (b) A statement (Hindi and English versions) showing the reasons for delay in laying the above Notification.

[Placed in Library See No. LT-5405/73].

- (2) (i) A copy of the Coal Mines Family Pension (Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 423 in Gazette of India dated the 21st April, 1973, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948.

- (ii) A statement (Hindi and English versions) showing the reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-5406/73].

12.06 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTIETH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Thirtieth Report of the Committee on Private Members' Bills and Resolutions.

12.6½ hrs.

STATEMENT RE: FOUR INTERIM REPORTS OF NATIONAL COMMISSION ON AGRICULTURE AND SUMMARY OF IMPORTANT RECOMMENDATIONS MADE THEREIN

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED): I beg to lay on the Table a statement regarding the submission of four more Interim Reports by the National Commission on Agriculture.

Statement

As Members are aware, the National Commission on Agriculture set up by the Government of India has been asked to make interim recommendations on such items of the Terms of Reference given to them as it may deem fit. The Commission has hitherto submitted 14 Interim Reports on different subjects. Copies of all these Reports have been placed in the Library of Parliament.

The Commission has presented today to the Government of India four more Interim Reports on the following subjects:—

1. Reorientation of Programmes of Small Farmers' and Marginal Farmers' and Agricultural Labourers' Development Agencies.
2. Poultry, Sheep and Pig Production through Small and Marginal Farmers and Agricultural Labourers for supplementing their income.